## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP (IB) No.50/ BB/ 2017	-	For filing objections	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 SHAMBAAZ	PETIONER	522-3
. SHOWHE XEERTH	isv Respondents	Shirt feel
990TR 3474		

## ORDER

Counsel for Petitioner is present. Counsel for Petitioner is also present. Statement of objections are filed. For hearing list it on 06/11/2017.

Member (T)

Member (J)